

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**O.A. No.60/1066/2018
M.A. No.60/1343/2018**

Date of decision: 06.09.2018

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

1. K.S. Kushwaha S/o Late Sh. Janki Prasad Kushwaha, age 58 years, Working as Head Watchman O/o CSD Depot Ambala, R/o CSD Complex, Ambala Cantt. Haryana-134003.
2. Malkit Singh, 6154 S/o Late Sh. Ratna Ram, age 50 years, working as Watchman, O/o CSD Depot, BB Contonment, Batwara, Srinagar, R/o VPO Kalerheri, Teh. & Distt. Ambala, Haryana-134003.
3. Surjit Kumar S/o Late Sh. Gian Chand, age 58 years, working as Watchman, O/o CSD Depot Ambala Cantt. R/o H. No.321, New Colony, Khera, Vill. Ratangarh, Ambala, Haryana-134003.

**... APPLICANTS
VERSUS**

1. Union of India through the Secretary, Government of India, Ministry of Defence, South Block, New Delhi-110001.
2. Chairman and General Manager, Canteen Stores Department, Adelphi Building, 119, M.K. Road, Mumbai-400020.
3. Joint General Manager-I, Ministry of Defence, Canteen Stores Department, Adelphi Building, 119, M.K. Road, Mumbai-400020.

... RESPONDENTS

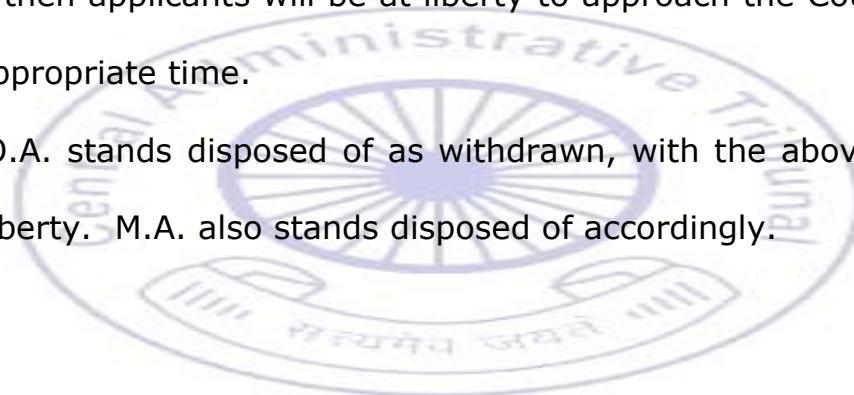
PRESENT: Sh. Rohit Seth, counsel for the applicants.

ORDER (Oral)

...

SANJEEV KAUSHIK, MEMBER (J):-

1. After arguing the matter for some-time and realizing that O.A. against a charge-sheet is not maintainable, learned counsel seeks permission to withdraw this O.A. He, however, submitted that since applicants are going to retire within 14 months, therefore, respondents may be directed to conclude the inquiry within a specified time.
2. Accordingly, we direct the respondents to conclude the inquiry proceedings expeditiously but not later than six months, as provided under rule formation. If inquiry is not concluded within stipulated time, then applicants will be at liberty to approach the Court of law at the appropriate time.
3. The O.A. stands disposed of as withdrawn, with the above directions and liberty. M.A. also stands disposed of accordingly.



(P. GOPINATH)
MEMBER (A)

Date: 06.09.2018.
Place: Chandigarh.

‘KR’

(SANJEEV KAUSHIK)
MEMBER (J)